

MINUTES OF THE VC MEETING NO.05 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 31.08.2021 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 05 (2021-22) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 31.08.2021 at 4:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:
- Shri Virendra Kumar Singh, Deputy Director (Trade), DoAHD
 - Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
 - Shri Sanatanu Dhar, Under Secretary (Supply & Bio- Refinery), MoPNG
 - Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
 - Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy

In attendance:

- Shri Nitish Suri, Deputy DGFT
- Shri Ram Paul Singh, FTDO

3. Altogether 387 applications (including 116 deferred cases) were considered by the EFC, out of which 257 cases were approved including 170 cases on post facto basis, 25 cases were rejected & closed and remaining 105 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)					
S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	5P Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Based on the comments received from DoAC&FW vide OM No. 1-145/2021-SD.IV (265 th Exim - Export -ii) dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Postfacto basis
2.	Kaveri Seeds Company Ltd	51417/AM21	Hybrid Rice (Paddy) seeds	04.02.2021	Rejected & Closed. The representative from D/oAC&FW informed that applicant has not applied in D/oAC&FW despite of multiple reminders.
3.	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments /NOC from DoAC&FW (Trade Division)
4.	Bayer Bioscience Pvt Ltd	50018/AM22	Hybrid Rice (Paddy) seeds	16.04.2021	Based on the comments received from DoAC&FW vide OM No. 1-145/2021-S.D.IV (265 TH EXIM-Export-44) dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
5.	Corteva Agriscience seeds Pvt Ltd	HQRXEXLAPPLYO 0107106AM22	Hybrid Rice (Paddy) seeds	04.06.2021	Based on the comments received from DoAC&FW vide OM No. 1-145/2021-S.D.IV (265 TH EXIM-Export -43) dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
6.	A2Z Export Company	HQRXEXLAPPLYO 0113143AM22	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Deferred due to want of comments/NOC from DoAC&FW. Also, the firm has been asked to provide clarification on the description of the item..
7.	ABBAS NURUDDIN VAGHJIPUR WAL	HQRXEXLAPPLYO 0115486AM22	Seeds: ---- Nuxvomica, dried ripe seed	15.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). A fresh reminder to be issued to DoAC&FW for furnishing their comments in the case.
8.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLYO 0118988AM22	Agarophytes in Processed Form from Tamil Nadu Coastal Region	19.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). A fresh reminder to be issued to DoAC&FW for furnishing their comments in the case.

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9.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLY0124685AM22	Blend of Gracilaria Edulis and Ulva	25.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). A fresh reminder to be issued to DoAC&FW for furnishing their comments in the case.
10.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLY0131021AM22	Dried Gracilaria Edulis Seaweed	05.07.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). A fresh reminder to be issued to DoAC&FW for furnishing their comments in the case.
11.	Corteva Agriscience Seeds Pvt Ltd	HQRXEXLAPPLY0142848AM22	Hybrid Rice (Paddy) seeds	20.07.2021	Approved on the basis of comments/NOC received from DoAC&FW vide O.M No..1-146/2021-S.D.IV (266 th EXIM-Export -26) dated 02.09.2021 for export of 700 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s Corteva Agriscience Seeds Pvt Ltd
12.	Corteva Agriscience Seeds Pvt Ltd	HQRXEXLAPPLY0143337AM22	Hybrid Rice (Paddy) seeds	20.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-146/2021-S.D.IV (266 th EXIM-Export -25) dated 02.09.2021 for export of 240 Kgs Hybrid Rice (Paddy) seeds to Myanmar by M/s Corteva Agriscience Seeds Pvt Ltd
13.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY0150324AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	29.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 2000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Shree Nath ji Trading Company.
14.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY0150327AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	29.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 2000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Shree Nath ji Trading Company.
15.	ALI AND HUSSAIN TRADERS	HQRXEXLAPPLY0150341AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	29.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 10000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Ali & Hussain Traders.
16.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY0150377AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	29.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 3000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Shree Nath ji Trading Company.
17.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY0150386AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	29.07.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 3000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Shree Nath ji Trading Company
18.	AMIT TRADERS	HQRXEXLAPPLY0156940AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.08.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 11500 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Amit Traders
19.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0157036AM22	Hybrid Rice (Paddy) seeds	09.08.2021	Deferred due to want of comments / NOC from DoAC&FW.
20.	SANGRAM TRADERS	HQRXEXLAPPLY0159338AM22	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Deferred due to want of comments / NOC from DoAC&FW.
21.	SHREE GANPATI TRADING	HQRXEXLAPPLY0163077AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	14.08.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 5000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Shree Ganpati Trading

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22.	PIONEER HI-BRED PRIVATE LIMITED	HQRXEXLAPPLY0163174AM22	Hybrid Rice (Paddy) seeds	16.08.2021	Deferred due to want of comments /NOC from DoAC&FW.
23.	Manokamna Traders	HQRXEXLAPPLY0163260AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.08.2021	Approved on the basis of comments/NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 10000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Manokamna Traders
24.	OM SRI BALAJI TRADERS	HQRXEXLAPPLY0164009AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.08.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-79/2020-S.D.IV (Pt-VII) dated 27.08.2021 for export of 9000 MT Non-Basmati Paddy in husk(Paddy) other than seed quality to Nepal by M/s Om Sri Balaji Traders
25.	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0165562AM22	Hybrid Rice (Paddy) seeds	18.08.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-146/2021-S.D.IV (266 th EXIM-Export -33) dated 02.09.2021 for export of 50010 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s Savannah Seeds Private Limited
26.	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0165576AM22	Hybrid Rice (Paddy) seeds	18.08.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-145/2021-S.D.IV (265 th EXIM-Export -45) dated 03.08.2021 for export of 59910 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s Savannah Seeds Private Limited
27.	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY0165829AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2021	Deferred due to want of comments / NOC from DoAC&FW.
28.	GOVIND KUMAR GUPTA	HQRXEXLAPPLY0167909AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08.2021	Deferred due to want of comments / NOC from DoAC&FW.
29.	GOVIND KUMAR GUPTA	HQRXEXLAPPLY0167940AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08.2021	Deferred due to want of comments / NOC from DoAC&FW.

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30.	Niru Saha	50053/AM22	Wheat Bran	11.05.2021	Deferred due to want of comments NOC from DoAHD.
31.	Shiv Shakti Traders	HQRXEXLAPPLY0049639AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	24.05.2021	Deferred due to want of comments / NOC from DoAHD
32.	India Export International	HQRXEXLAPPLY0100304AM22	Wheat Bran	26.05.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
33.	Minati Traders	HQRXEXLAPPLY0100484AM22	Wheat Bran	26.05.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
34.	IBTL	HQRXEXLAPPLY0101205AM22	Wheat Bran	27.05.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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35.	Tirupati Trading	HQRXEXLAPPLY00101560AM22	Wheat Bran	27.05.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
36.	Krishna Sheba Enterprise	HQRXEXLAPPLY00101657AM22	Wheat Bran	28.05.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37.	Chakraborty Enterprise	HQRXEXLAPPLY00102879AM22	Wheat Bran	29.05.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
38.	Sanad Traders	HQRXEXLAPPLY00103067AM22	Wheat Bran	30.05.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
39.	Bishnu Flour Mills Pvt Ltd	HQRXEXLAPPLY00104830AM22	Wheat Bran	01.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
40.	Chakraborty Enterprise	HQRXEXLAPPLY00104832AM22	Wheat Bran	01.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
41.	Greenmore Organic Foods Limited	HQRXEXLAPPLY00104958AM22	Wheat Bran	02.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
42.	Greenmore Organic Foods Limited	HQRXEXLAPPLY00104977AM22	Wheat Bran	02.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
43.	United Industries	HQRXEXLAPPLY00105766AM22	Wheat Bran	02.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
44.	Indian Ashrafi Trading	HQRXEXLAPPLY00112070AM22	PADDY HUSK (BOILER PUPOSE ONLY)	11.06.2021	Deferred due to want of comments / NOC from DoAHD
45.	V K Udyog Ltd	HQRXEXLAPPLY00113931AM22	Wheat Bran	14.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46.	Pannalal Export Pvt Ltd	HQRXEXLAPPLY00114333AM22	Wheat Bran	14.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
47.	Pannalal Export Pvt Ltd	HQRXEXLAPPLY00114426AM22		14.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license

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			Wheat Bran		was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
48.	Abir Exports	HQRXEXLAPPLYO 0114507AM22	Wheat Bran	14.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
49.	Vayuputra Trading Co LLP	HQRXEXLAPPLYO 0114516AM22	Wheat Bran	14.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Postfacto basis
50.	D.R Enterprise	HQRXEXLAPPLYO 0114763AM22	Wheat Bran	15.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
51.	Naskar Enterprise	HQRXEXLAPPLYO 0115010AM22	Wheat Bran	15.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
52.	Sanrhy Exim Pvt Ltd	HQRXEXLAPPLYO 0115021AM22	Wheat Bran	15.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
53.	Sriyan Udyog Pvt Ltd	HQRXEXLAPPLYO 0115369AM22	Wheat Bran	15.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
54.	Hoque Industries Pvt Ltd	HQRXEXLAPPLYO 0115707AM22	Wheat Bran	16.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
55.	Hoque Industries Pvt Ltd	HQRXEXLAPPLYO 0115717AM22	Wheat Bran	16.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
56.	Mool Chand Bucha	HQRXEXLAPPLYO 0115881AM22	Wheat Bran	16.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on Post facto basis
57.	Matadi Trade	HQRXEXLAPPLYO 0116238AM22	Wheat Bran	16.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	Rishab Trading	HQRXEXLAPPLYO 0115620AM22	PADDY HUSK	16.06.2021	Deferred due to want of comments / NOC from DoAHD
59.	LankeshTiwari	HQRXEXLAPPLYO 0116062AM22	PADDY HUSK	16.06.2021	Deferred due to want of comments / NOC from DoAHD
60.	Pannalal Exports Pvt	HQRXEXLAPPLYO 0117125AM22		17.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-

	Ltd		Wheat Bran		Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis.
					EFC has approved the case on Post facto basis
61.	Regaal Resources Pvt Ltd	HQRXEXLAPPLY0118006AM22	Maize Bran	18.06.2021	Deferred due to want of comments / NOC from DoAHD
62.	Chakraborty Enterprise	HQRXEXLAPPLY0118298AM22	Wheat Bran	18.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC
					EFC has approved the case on Post facto basis
63.	Transit	HQRXEXLAPPLY0119509AM22	Wheat Bran	21.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC
					EFC has approved the case on Post facto basis
64.	Raj International	HQRXEXLAPPLY0121217AM22	Wheat Bran	22.06.2021	Based on the comments received from DoAH&D vide O.M No. L-110102(1)/124/2021-Trade (E-19585) dated 26.07.2021 export license was issued to the firm with the approval of Chairman EFC on post-facto basis.
					EFC has approved the case on Post facto basis
65.	Sagar Enterprise	HQRXEXLAPPLY0123077AM22	Wheat Bran	23.06.2021	Based on the comments received from DoAC&FW vide OM No. L-110102(1)/124/ 2021-Trade (E-19585) dated 06.08.2021 export license was issued to the firm with the approval of Chairman EFC
					EFC has approved the case on Post facto basis
66.	A To Z Export Company	HQRXEXLAPPLY0129838AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07.2021	Deferred due to want of comments / NOC from DoAHD
67.	Narayani Communication	HQRXEXLAPPLY0130736AM22	Wheat Bran	04.07.2021	Deferred due to want of comments / NOC from DoAHD
68.	Export International	HQRXEXLAPPLY0131361AM22	Wheat Bran	05.07.2021	Deferred due to want of comments / NOC from DoAHD
69.	GAA Trading Enterprises	HQRXEXLAPPLY0132020AM22	Wheat Bran	06.07.2021	Deferred due to want of comments / NOC from DoAHD
70.	Ghosh International	HQRXEXLAPPLY0136327AM22	Wheat Bran	11.07.2021	Deferred due to want of comments / NOC from DoAHD
71.	ARIGALA INTERNATIONAL GENERAL TRADING & CONTRACTING COMPANY	HQRXEXLAPPLY0137412AM22	Wheat Bran	13.07.2021	Deferred due to want of comments / NOC from DoAHD
72.	Sharanam Realinfra Pvt Ltd	HQRXEXLAPPLY0140452AM22	Wheat Bran	16.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 10000 MT to Bangladesh by M/s Sharanam Realinfra Pvt Ltd
73.	SD Enterprise	HQRXEXLAPPLY0141786AM22	Maize Bran	19.07.2021	Deferred due to want of comments / NOC from DoAHD
74.	Trade Exim	HQRXEXLAPPLY0141792AM22	Maize Bran	19.07.2021	Deferred due to want of comments / NOC from DoAHD
75.	Yash Traders	HQRXEXLAPPLY0143810AM22	RICE HUSK, RICE STRAW	21.07.2021	Deferred due to want of comments / NOC from DoAHD
76.	Swastik Dal Mill	HQRXEXLAPPLY0145719AM22	WHEAT BRAN	23.07.2021	Deferred due to want of comments / NOC from DoAHD
77.	Sree Krishna International	HQRXEXLAPPLY0147112AM22	WHEAT BRAN	26.07.2021	Deferred due to want of comments / NOC from DoAHD

78.	Maruti International	HQRXEXLAPPLYO 0147123AM22	WHEAT BRAN	26.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 5000 MT to Bangladesh by M/s Maruti International
79.	MTE Exim Pvt Ltd	HQRXEXLAPPLYO 0148291AM22	WHEAT BRAN	27.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 10000 MT to Bangladesh by M/s MTE Exim Pvt Ltd
80.	MORE & COMPANY	HQRXEXLAPPLYO 0149041AM22	WHEAT BRAN	28.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 5000 MT to Bangladesh by M/s More & Company
81.	MORE & COMPANY	HQRXEXLAPPLYO 0149125AM22	WHEAT BRAN	28.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 5000 MT to Bangladesh by M/s More & Company.
82.	SARAF TREXIM LIMITED	HQRXEXLAPPLYO 0149130AM22	WHEAT BRAN	28.07.2021	Deferred due to want of comments / NOC from DoAHD
83.	SARAF TREXIM LIMITED	HQRXEXLAPPLYO 0149134AM22	WHEAT BRAN	28.07.2021	Deferred due to want of comments / NOC from DoAHD
84.	MORE & COMPANY	HQRXEXLAPPLYO 0149362AM22	WHEAT BRAN	28.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 10000 MT to Bangladesh by M/s More & Company.
85.	KAMALABARI PRIVATE LIMITED	HQRXEXLAPPLYO 0149953AM22	WHEAT BRAN	29.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 3000 MT to Bangladesh by M/s Kamalabari Private Limited
86.	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0150072AM22	WHEAT BRAN	29.07.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 10000 MT to Bangladesh by M/s MTE Exim Private Limited
87.	TAPAN TRADERS	HQRXEXLAPPLYO 0151166AM22	WHEAT BRAN	30.07.2021	Deferred due to want of comments / NOC from DoAHD
88.	AMIT ENTERPRISES	HQRXEXLAPPLYO 0152318AM22	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
89.	RADHAKRISHNA ENTERPRISES	HQRXEXLAPPLYO 0152626AM22	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
90.	A2Z EXPORT COMPANY	HQRXEXLAPPLYO 0152700AM22	RICE HUSK, CHURABHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
91.	SUNMOON EXPORT	HQRXEXLAPPLYO 0153238AM22	WHEAT BRAN	03.08.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 3000 MT to Bangladesh by M/s Sunmoon Export.
92.	SUNMOON EXPORT	HQRXEXLAPPLYO 0153246AM22	WHEAT BRAN	03.08.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No..L-110102(1)/147/2021-Trade (E-19900) dated 31.08.2021 for export of 3000 MT to Bangladesh by M/s Sunmoon Export.
93.	M/S SHIV SHAKTI ENTERPRISES	HQRXEXLAPPLYO 0153720AM22	WHEAT BRAN	04.08.2021	Deferred due to want of comments / NOC from DoAHD
94.	SARAF TREXIM LIMITED	HQRXEXLAPPLYO 0154397AM22	WHEAT BRAN	05.08.2021	Deferred due to want of comments / NOC from DoAHD
95.	P.S. INTERNATIONAL TRADES	HQRXEXLAPPLYO 0155088AM22	WHEAT BRAN	05.08.2021	Deferred due to want of comments / NOC from DoAHD
96.	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLYO 0158186AM22	WHEAT BRAN	09.08.2021	Deferred due to want of comments / NOC from DoAHD
97.	GAA TRADING ENTERPRISES	HQRXEXLAPPLYO 0158429AM22	WHEAT BRAN	09.08.2021	Deferred due to want of comments / NOC from DoAHD

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98.	SUDHARM AYATNIRYA T PRIVATE LIMITED	HQRXEXLAPPLYO 0159251AM22	WHEAT BRAN	10.08.2021	Deferred due to want of comments / NOC from DoAHD
99.	PARITOSH BISWAS	HQRXEXLAPPLYO 0162198AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
100.	PARITOSH BISWAS	HQRXEXLAPPLYO 0162215AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
101.	HIMALAYA EXPORTS	HQRXEXLAPPLYO 0162555AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
102.	MARUTI DYES & CHEMICALS	HQRXEXLAPPLYO 0164242AM22	WHEAT BRAN	17.08.2021	Deferred due to want of comments / NOC from DoAHD
103.	SHOHAG ENTERPRIS E	HQRXEXLAPPLYO 0164880AM22	WHEAT BRAN	17.08.2021	Deferred due to want of comments / NOC from DoAHD
104.	SHREE SA LASAR BALAJI FOOD	HQRXEXLAPPLYO 0164954AM22	WHEAT BRAN	18.08.2021	Deferred due to want of comments / NOC from DoAHD
105.	KHAGESHW AR ROY	HQRXEXLAMEN D00166093AM22	WHEAT BRAN	19.08.2021	Deferred due to want of comments / NOC from DoAHD
106.	GHOSH DAIRY FARM	HQRXEXLAPPLYO 0166264AM22	COWS (MALE/FEMALE)	19.08.2021	Deferred due to want of comments / NOC from DoAHD
107.	SAI AGRO EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0168198AM22	WHEAT BRAN	22.08.2021	Deferred due to want of comments / NOC from DoAHD
108.	SHAMBHO ANN BHANDAR	HQRXEXLAPPLYO 0168306AM22	WHEAT BRAN	23.08.2021	Deferred due to want of comments / NOC from DoAHD
109.	KAMALABA RI PRIVATE LIMITED	HQRXEXLAPPLYO 0170760AM22	WHEAT BRAN	25.08.2021	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

110.	Glowide trade wings	51314/AM21	Redsanders wood in VAP form- Pattaland	23.12.2020	Rejected & Closed. Due to non-submission of requisite documents by firm requested by MoEF&CC (SU Division) despite several reminders.
111.	Nishant Aromas P. Limited	51490/AM21	Sandalwood Oil	03.03.2021	Rejected & Closed. Due to non-submission of requisite documents by firm requested by MoEF&CC (SU Division) despite several reminders.
112.	Raati Rajan Impex	50041/AM22	Redsanders wood in VAP form- Confiscated	06.05.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
113.	Andhra Pradesh Forest Developmen t Corp. Ltd	HQRXEXLAPPLYO 0113408AM22	REDSANDERS WOOD IN LOG FORM	12.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 - SU dated 25.08.2021 for export of 158.708 MT of Redsanders wood in log form to China by M/s Andhra Pradesh Forest Development Corp. Ltd
114.	Andhra Pradesh Forest Developmen t Corp. Ltd	HQRXEXLAPPLYO 0113432AM22	REDSANDERS WOOD IN LOG FORM	12.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 - SU dated 25.08.2021 for export of 7.48 MT of Redsanders wood in log form to China by M/s Andhra Pradesh Forest Development Corp. Ltd
115.	Andhra Pradesh Forest Developmen t Corp. Ltd	HQRXEXLAPPLYO 0113454AM22	REDSANDERS WOOD IN LOG FORM	13.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 - SU dated 25.08.2021 for export of 72.648 MT OF Redsanders wood in log form to China by M/s Andhra Pradesh Forest Development Corp. Ltd
116.	Andhra Pradesh Forest Developmen t Corp. Ltd	HQRXEXLAPPLYO 0113455AM22	RED SANDERS WOOD IN LOG FORM	13.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 - SU dated 25.08.2021 for export of 28.15 MT of Redsanders wood in log form to China by M/s Andhra Pradesh Forest Development Corp. Ltd
117.	Andhra	HQRXEXLAPPLYO 0113461AM22	RED SANDERS WOOD IN LOG	13.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No.

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	Pradesh Forest Development Corp. Ltd		FORM		5-9/2021 – SU dated 25.08.2021 for export of 12.324 MT of Redsanders wood in log form to China by M/s Andhra Pradesh Forest Development Corp. Ltd
118.	Andhra Pradesh Forest Development Corp. Ltd	HQRXEXLAPPLY00113462AM22	RED SANDERS WOOD LOG(SSL) FORM	13.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 – SU dated 25.08.2021 for export of 1.186 MT of Redsanders wood in log form to Singapore by M/s Andhra Pradesh Forest Development Corp. Ltd
119.	Andhra Pradesh Forest Development Corp. Ltd	HQRXEXLAPPLY00113465AM22	RED SANDERS WOOD IN LOG FORM	13.06.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5-9/2021 – SU dated 25.08.2021 for export of 37.950 MT OF Redsanders wood in log form to Hong Kong by M/s Andhra Pradesh Forest Development Corp. Ltd
120.	Raati Rajan Impex	HQRXEXLAPPLY00125666AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	27.06.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
121.	Raati Rajan Impex	HQRXEXLAPPLY00125669AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	27.06.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
122.	Lavanya Enterprises	HQRXEXLAPPLY00147702AM22	Red Sanders Wood in Log Form	26.07.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
123.	Lavanya Enterprises	HQRXEXLAPPLY00148427AM22	Value added products of Red Sanders wood such as Chips, Powder, Extracts, Dyes, Musical Instruments, Parts of Musical Instruments, Furniture, Parts of various sizes of furniture	27.07.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
124.	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00170316AM22	RED SANDERS WOOD IN LOG FORM AND ROOTS OBTAINED FROM CULTIVATED ORIGIN	25.08.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)

Department of Atomic Energy

125.	Sukaso Ceracolor Pvt Ltd	HQRXEXLAPPLY00139452AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
126.	Sukaso Ceracolor Pvt Ltd	HQRXEXLAPPLY00139470AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
127.	Sukaso Ceracolor Pvt Ltd	HQRXEXLAPPLY00139479AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
128.	Sukaso Ceracolor Pvt Ltd	HQRXEXLAPPLY00139492AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
129.	Sukaso Ceracolor Pvt Ltd	HQRXEXLAPPLY00141001AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	17.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 03.08.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
130.	Opaque Ceramics	HQRXEXLAPPLY00141519AM22	ZIRCOMAT 5 Micron / 325 Mesh	17.07.2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 11.08.2021 export license

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	Pvt Ltd		- Powder (Ceramic Opacifier)		was issued to the firm with the approval of Chairman EFC
					EFC has approved the case on Post facto basis
131.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0156487AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	07.08.2021	Approved on the basis of comments/ NOC received from DAE vide O.M No.Nil dated 25.08.2021 for export of 100 MT ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier) by M/s Sukaso Ceracolors Private Limited
132.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0156504AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	07.08.2021	Approved on the basis of comments/ NOC received from DAE vide O.M No.Nil dated 25.08.2021 for export of 75 MT ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier) by M/s Sukaso Ceracolors Private Limited.
133.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0162790AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	14.08.2021	Approved on the basis of comments/ NOC received from DAE vide O.M No.Nil dated 25.08.2021 for export of 100 MT ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier) by M/s Sukaso Ceracolors Private Limited.
134.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0166189AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.08.2021	Deferred due to want of comments / NOC from DAE
135.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0168754AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	23.08.2021	Deferred due to want of comments / NOC from DAE
136.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0169519AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	24.08.2021	Deferred due to want of comments / NOC from DAE
Ministry of Textiles					
137.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. A D.O letter dated 22.07.2021 has been issued to JS, Textile regarding expediting their comments on exemption on export of hybrid silkworm egg from the restricted category.
138.	Askco International	HQRXEXLAPPLY0105492AM22	Silk-worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Deferred due to want of comments/NOC from M/o Textiles
139.	Shapos Services Private Limited	HQRXEXLAPPLY0144926AM22	Cut Cocoons (Product is Classified under 5003, since has no option for 5003, we have mentioned 5001	22.07.2021	Deferred due to want of comments/NOC from M/o Textiles
Ministry of Petroleum & Natural Gas					
140.	Shakti Distilleries Pvt Ltd	HQRXEXLAPPLY0109499AM22	Ethyl alcohol and other spirits, denatured, of any strength	08.06.2021	Rejected/Closed as per the comments received from MoPNG vide O.M No. p-12019(11)/18/2020- Supply (E- 33857) dated 01.09.2021.
Ministry of Mines					
141.	Mangalore University	HQRXEXLAPPLY0049085AM22	Soil samples for collaborative research under a research agreement	24.05.2021	Deferred due to want of comments / NOC from Ministry of Mines (MOM)
142.	India GCI Resitop Pvt Ltd	HQRXEXLAPPLY0124291AM22	Resin Coated Sand	25.06.2021	Deferred due to want of comments / NOC from Ministry of Mines (MOM)
DPIIT					
143.	Shree Shyam Traders	HQRXEXLAPPLY0108361AM22	Waste Paper	06.06.2021	Rejected/Closed by the EFC as per the comments received from DPIIT vide O.M No. p-47012/68/2021- TSW dated 26.07.2021 wherein DPIIT has not recommended the export of waste Paper by M/s Shree Shyam Traders due to deficit in availability of fibre in the country.

Miscellaneous Applications					
144.	Wockhardt Hospital Ltd	HQRXEXLAPPLY0049453AM22	Cryogenically preserved Adipose derived Mesenchymal Stem Cells	24.05.2021	Deferred due to want of clarification from the firm.
145.	CORPORATE OPPORTUNITY SERVICES LLP	HQRXEXLAPPLY0155356AM22	ENOXAPARIN SODIUM INJECTION IP(LOW MOLECULAR WEIGHT HEPARIN)	06.08.2021	Deferred due to want of clarification from the firm.
Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals					
Remdesivir					
146.	HETERO LABS LIMITED	HQRXEXLAPPLY0134860AM22	Covifor-Remdesivir for injection 100mg/Vial Lyophilized	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Postfacto basis
147.	HETERO LABS LIMITED	HQRXEXLAPPLY0134865AM22	REMDESIVIR FOR INJECTION 100MG	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
148.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0135034AM22	DESREM-REMDESIVIRFOI100MG-1S-ROW	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
149.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0135539AM22	REMDESIVIR100MG	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
150.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0135636AM22	Remdesivir100mg Powder for Inj (REMWIN)	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
151.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0135641AM22	Remdesivir100mg Powder for Inj (REMWIN)	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
152.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0135659AM22	DESREM-REMDESIVIRFOI100MG-1S-ROW	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
153.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0135664AM22	DESREM-REMDESIVIRFOI100MG-1S-ROW	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
154.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0135672AM22	DESREM-REMDESIVIRFOI100MG-1S-ROW	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
155.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0135713AM22	REMDESIVIR 100 MG	09.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
156.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLY0135851AM22	Redyx (Remdesivir for Injection 100 mg/ vial	10.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the

			(lyophilized))		approval of Chairman EFC
157.	JUBILANT GENERIC LIMITED	HQRXEXLAPPLYO 0137649AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100mg	13.07.2021	EFC has approved the case on Post facto basis Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC
158.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0138183AM22	REMDAC INJECTION (REMDESIVIR FOR INJECTION 100MG/VIAL)	13.07.2021	EFC has approved the case on Post facto basis Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC
159.	SVARS MEDICO PRIVATE LIMITED	HQRXEXLAPPLYO 0138259AM22	COVIFOR (Remdesivir 100 mg/vial)	14.07.2021	Rejected as per comments received from M/o HFW &Deptt. Of Pharma
160.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0138702AM22	REMDESIVIR FOR INJECTION 100MG	14.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
161.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0138707AM22	COVIFOR (Remdesivir ,100 mg / vail)	14.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
162.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0138713AM22	COVIFOR INJ. (REMDESIVIR 100MG Lyophilized Powder for Injection)	14.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
163.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0139699AM22	COVIFOR INJ. (REMDESIVIR 100MG Lyophilized Powder for Injection)	15.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
164.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0140395AM22	COVIFOR - REMDESIVIR FOR INJECTION 100MG	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
165.	JUBILANT GENERIC LIMITED	HQRXEXLAPPLYO 0140532AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
166.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0140597AM22	Covifor-Remdesivir for injection 100mg/Vial Lyophilized	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
167.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0140892AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
168.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0140893AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
169.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0140894AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
170.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0140896AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
171.	MYLAN	HQRXEXLAPPLYO	DESREM-	16.07.2021	Based on the comments received from M/o HFW

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	LABORATORIES LIMITED	0140897AM22	REMDESIVIR FOI 100MG-1S-ROW		&Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
172.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0140899AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
173.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0140900AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
174.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0140902AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	16.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
175.	Lyka Labs Limited	HQRXEXLAPPLYO 0142401AM22	Remdesivir Injection Bulk Sterile	19.07.2021	Rejected as per comments received from M/o HFW &Deptt. Of Pharma
176.	Lyka Labs Limited	HQRXEXLAPPLYO 0143050AM22	Remdesivir for Inj (Lyophilized)	20.07.2021	Rejected as per comments received from M/o HFW &Deptt. Of Pharma
177.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0143920AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
178.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0143923AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
179.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0143925AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
180.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0143926AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
181.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0143993AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
182.	JUBILANT GENERICS LIMITED	HQRXEXLAPPLYO 0144086AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100mg	21.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
183.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0144936AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	22.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
184.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLYO 0145710AM22	Remdesivir for Injection 100mg	23.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
185.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0146775AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	25.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
186.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0147075AM22	Remdesivir working standard 80 mg	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
187.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0147242AM22	COVIFOR (Remdesivir 100 mg)	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
188.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0147252AM22	COVIFOR (Remdesivir 100 mg)	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

					approval of Chairman EFC EFC has approved the case on Post facto basis
189.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0147288AM22	Covifor-Remdesivir for injection 100mg/Vial Liquid	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
190.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0147327AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
191.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0147333AM22	Covifor-Remdesivir for injection 100mg	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
192.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0147335AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
193.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147706AM22	Remdesivir for Injection 100mg/vial	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
194.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147707AM22	REMDAC 100MG VIAL INJ 1'S (REMDESIVIR FOR INJECTION 100MG/VIAL)	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
195.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147708AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100MG/VIAL)	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
196.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147709AM22	Remdac (Remdesivir for Injection 100mg/vial)	26.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
197.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147710AM22	Remdesivir for Injection 100mg/vial	26.07.2021x	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
198.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0147711AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100MG/VIAL)	26.07.2021x	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
199.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0148423AM22	REMDESIVIR FOR INJECTION 100MG Lyophilized	27.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
200.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0148489AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	27.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
201.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0148499AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	27.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
202.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0148623AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	27.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
203.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0149561AM22	REMDAC 100MG VIAL (REMDESIVIR FOR INJ 100MG / VIAL)	28.07.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
204.	NIXI LABORATOR IES PRIVATE LIMITED	HQRXEXLAPPLYO 0149687AM22	Remdesivir 100mg Lyophilize injection	29.07.2021	Rejected as per comments received from M/o HFW & Deptt. Of Pharma
205.	NIXI	HQRXEXLAPPLYO	REMDESIVIR	29.07.2021	Rejected as per comments received from M/o

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	LABORATORIES PRIVATE LIMITED	0149706AM22	100MG INJECTION LYOPHILISE		HFW & Deptt. Of Pharma
206.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0151919AM22	Remwin (Remdesivir)	02.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
207.	JUBILANT GENERICS LIMITED	HQRXEXLAPPLY0152422AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	02.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
208.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152733AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
209.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152736AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
210.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152743AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
211.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152748AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
212.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152756AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
213.	ZYPHAR'S PHARMACEUTICS PRIVATE LIMITED	HQRXEXLAPPLY0152802AM22	Remdesivir Injection 100mg Vials	03.08.2021	Rejected as per comments received from M/o HFW & Deptt. Of Pharma
214.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152974AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
215.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152979AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
216.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0152983AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
217.	NIXI LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY0153101AM22	Remdesivir Injection 100mg Lyophilize	03.08.2021	Rejected as per comments received from M/o HFW & Deptt. Of Pharma
218.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0153267AM22	Remdesivir 100mg Powder for Inj (REMWIN)	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
219.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0153275AM22	Remdesivir 100mg Powder for Inj (REMWIN)	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
220.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0153285AM22	Remdesivir 100mg Powder for Inj (REMWIN)	03.08.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
221.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0153292AM22	CIPREMI RTU / Remdesivir Injection 100mg / 20 ml	03.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
222.	CIPLA LIMITED	HQRXEXLAPPLY0153410AM22	CIPREMI RTU / Remdesivir Injection 100mg / 20 ml	03.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
223.	HETERO LABS LIMITED	HQRXEXLAPPLY0154375AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
224.	HETERO LABS LIMITED	HQRXEXLAPPLY0154868AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
225.	HETERO LABS LIMITED	HQRXEXLAPPLY0154872AM22	COVIFOR - REMDESIVIR FOR INJECTION 100MG	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
226.	PRL MEDICOR LLP	HQRXEXLAPPLY0154924AM22	REMDESIVIR FOR INJECTION 100 MG	05.08.2021	Rejected as per comments received from M/o HFW &Deptt. Of Pharma
227.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0155160AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
228.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0155162AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
229.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0155163AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
230.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0155164AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	05.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
231.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0155217AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
232.	HETERO LABS LIMITED	HQRXEXLAPPLY0155688AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
233.	HETERO LABS LIMITED	HQRXEXLAPPLY0155697AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
234.	HETERO LABS LIMITED	HQRXEXLAPPLY0155739AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
235.	HETERO LABS LIMITED	HQRXEXLAPPLY0155907AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
236.	HETERO LABS LIMITED	HQRXEXLAPPLY0155909AM22	REMDESIVIR FOR INJECTION 100MG	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
237.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0156054AM22	REMDAC 100MG INJECTION (REMDESIVIR FOR	06.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the

			INJ 100MG/ML)		approval of Chairman EFC EFC has approved the case on Post facto basis
238.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0156956AM22	COVIFOR- REMDISIVIR FOR INJECTION 100MG	09.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
239.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0156964AM22	COVIFOR- REMDISIVIR FOR INJECTION 100MG	09.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
240.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0156977AM22	COVIFOR- REMDISIVIR FOR INJECTION 100MG	09.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
241.	HETERO LABS LIMIT ED	HQRXEXLAPPLYO 0157048AM22	REMDISIVIR 100MG INJECTION	09.08.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated export license for 50000 vials was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
242.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0159452AM22	DESREM- REMDISIVIR FOI 100MG-1S-ROW	11.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
243.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0159778AM22	DESREM LQ- REMDISIVIR INJECTION 100mg/20ml	11.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
244.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0159791AM22	DESREM LQ- REMDISIVIR INJECTION 100mg/20ml	11.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
245.	MYLAN LABORATOR IES LIMITED	HQRXEXLAPPLYO 0159939AM22	DESREM LQ- REMDISIVIR INJECTION 100mg/20ml	11.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
246.	JUBILANT GENERICS LIMITED	HQRXEXLAPPLYO 0160220AM22	JUBI-R REMDISIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	11.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
247.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0162227AM22	Remdesivir for Injection 100mg	13.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
248.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0162229AM22	REMDAC INJECTION 100MG (REMDISIVIR FOR INJECTION 100MG/VIAL)	13.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
249.	CADILA HEALTHCAR E LIMITED	HQRXEXLAPPLYO 0162231AM22	REMDAC INJECTION 100MG (REMDISIVIR FOR INJECTION 100MG/VIAL)	13.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
250.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0162421AM22	Remdisivir for Inj (Lyophilized)	13.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
251.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0162431AM22	Remdesivir Injection Bulk Sterile	13.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
252.	BIOGEN INDIA	HQRXEXLAPPLYO 0163560AM22	Remdesivir 100mg inj	16.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
253.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLYO 0164725AM22	Remdesivir 100mg Powder for Inj (REMWIN)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
254.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLYO 0164773AM22	Remdesivir 100mg Powder for Inj (REMWIN)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
255.	CIPLA LIMITED	HQRXEXLAPPLYO 0164807AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
256.	CIPLA LIMITED	HQRXEXLAPPLYO 0164811AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
257.	CIPLA LIMITED	HQRXEXLAPPLYO 0164876AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
258.	CIPLA LIMITED	HQRXEXLAPPLYO 0164877AM22	Remdesivir for Injection	17.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma

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			100mg/vial (30 ml) / (CIPREMI)		
259.	CIPLA LIMITED	HQRXEXLAPPLYO 0164879AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
260.	CIPLA LIMITED	HQRXEXLAPPLYO 0164881AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	17.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
261.	VAKSINDO ANIMAL HEALTH PRIVATE LIMITED	HQRXEXLAPPLYO 0164971AM22	Remdesivir	18.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
262.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLYO 0165198AM22	REDYX (Remdesivir for Injection 100 mg/vial) Pack 1s	18.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
263.	DR.REDDY'S LABORATORIES LTD	HQRXEXLAPPLYO 0165210AM22	REDYX - L (Remdesivir Injection 100 mg/20 ml) Pack 1s	18.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
264.	M/s Mylan Laboratories Limited	HQRXEXLAPPLYO 0146777AM22	Waters, Symmetry, C8, 4.6 x 150mm, 3.5micrometer, Part No: WAT200630	26.07.2021	Deferred . The matter has been put up on efile.
265.	M/s Mylan Laboratories Limited	HQRXEXLAPPLYO 0146778AM22	Chiral Pak AD ;250X4.6mm,10micrometer ,Part number:1902	26.07.2021	Deferred . The matter has been put up on efile.
266.	M/s Mylan Laboratories Limited	HQRXEXLAPPLYO 0146779AM22	Thermo Scientific, BDS Hypersil, C18, 150 X 4.6X 5micrometer, Part No: 28105-154630	25.07.2021	Deferred . The matter has been put up on efile.
Amphotericin-B					
267.	Celon Laboratories Pvt Ltd	HQRXEXLAPPLYO 0137767AM22	AMPHOTERICIN B LIPOSOME INJECTION 50MG (BRAND NAME: AMBILON 50)	13.07.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
268.	Lyka Labs Limited	HQRXEXLAPPLYO 0142390AM22	Liposomal Amphotericin B Injection 50 mg	19.07.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
269.	Lyka Labs Limited	HQRXEXLAPPLYO 0142395AM22	Liposomal Amphotericin B 50 mg Lyophilized Injection Vial	19.07.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
270.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0146777AM22	Amphotericin B liposome FOI 50mg/Vial	25.07.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
271.	Swasthya Healthcare	HQRXEXLAPPLYO 0149330AM22	Amphotericin-B Liposomal Injection 50MG S-Amphocin	28.07.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
272.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0153179AM22	Liposomal Amphotericin B Injection 50mg	03.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
273.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0153348AM22	Amphotericin B Liposomal Injection 50 MG	03.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
274.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0156046AM22	Liposomal Amphotericin B 50 mg Lyophilized Injection Vial	06.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
275.	BHARAT SERUMS AND VACCINES LIMITED	Filed - 25 app (Annexure) against this app HQRXEXLAPPLYO0156142AM22	Ampholip 10 mg Vials - 15143 Nos. Ampholip 50 mg Vials - 30332 Nos. Ampholip 100 mg Vials 5024 Nos., Amphotret 50mg Vials - 124143 Nos. Amphonex 50 MG Vials - 600 Nos.	06.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
276.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0163083AM22	Liposomal Amphotericin B 50mg Lyophilized Injection Vial	14.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
277.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0165347AM22	Amphotericin - B Liposomal Injection	18.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma

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			50mg		
278.	SUN PHARMACE UTICAL INDUSTRIES LIMITED	HQRXEXLAPPLY0 0168229AM22	AMPHOTERICIN-B LIPOSOMAL POWDER FOR SOLUTION FOR INFUSION, 50MG/VIAL (FOR EU)/(LIPOSOMAL AMPHOTERICIN FOR INJECTION, 50MG/VIAL) [13.589ML PER VIAL]	23.08.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
Diagnostic Kits and their components/ Laboratory reagents					
279.	CML BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY0 0159079AM22	1. NYLON FLOCCULATED BR EAKABLE NASAL SWAB - INDIVIDUALLY 2. VIRAL TRANSPORT MEDIUM KIT, 2ml 3. VIRAL TRANSPORT MEDIUM , 3 mL 4. NYLON FLOCCULATED BREAKABLE	10.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
280.	GENETIX BIOTECH ASIA PRIVATE LIMITED	HQRXEXLAPPLY0 0159256AM22	DIAGNOSTIC REAGENT GENEMAG MAGNETIC BEAD VIRAL DNA/ RNA EXCTRATION KIT FOR 96 SAMPLES CONTAINS NUCLEOPORE PLATES 4*96 NUCLEOPORE 96 TIP COMB	10.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
281.	NUCLEUS DIAGNOSYS LLP	HQRXEXLAPPLY0 0160984AM22	ONE STEP RT PCR KIT (PACK SIZE:100 TEST PER KIT/SETS = 30,000.00 TEST)AS PER PURCHASE ORDER NO.0003044 DT.06.08.2021	12.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
282.	BIO BHARATI LIFE SCIENCE PRIVATE LIMITED	HQRXEXLAPPLY0 0163687AM22	Agarose Beads, 661 ml, Packed Bead Volume, Magnetic Bead, 8 ml, Packed Bead Volume (Laboratory Reagents)	16.08.2021	Rejected due to submission of Invalid proof of manufacturing.
283.	NEODX BIOTECH LABS PRIVATE LIMITED	HQRXEXLAPPLY0 0163874AM22	Name of product: CoviDx Assure SARSCoV-2-RT- PCR Detection Kit Based In Vitro Diagnostic Kit Package: 100 rxns QTY : 15000 NO, SECOND ITEM : CoviDx mPlex 4R SARS-CoV-2-RT- PCR Detection Kit Based In Vitro Diagnostic Kit Package: 100 rxns QTY ; 10000NOS , THIRD ITEM : NucleoDx RT RNA Extraction Kit Based In Vitro Diagnostic Kit Package: 100 rxns QTY 10000 NOS	16.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
284.	MYLAB	HQRXEXLAPPLY0	1.MAVERICK	16.08.2021	Based on the criteria mentioned in Trade Notice

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	DISCOVERY SOLUTIONS PRIVATE LIMITED	0164000am22	NUCLEIC ACID EXTRACTION KIT 100 RXN PER PACK CAT NO. EC00001 (QTY. 500000) 2. PATHO DETECT COVID 19 QUALITATIVE RTPCR KIT 100 RXN PER KIT CAT NO PCOVS100 (QTY. 500000)		No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
285.	TATA MEDICAL AND DIAGNOSTICS LIMITED	HQRXEXLAPPLY0 0164044AM22	TATA MD CRISPR QTY 500000 NOS, SECOND ITEM IS CONSUMABLE-SUITABLE RNA KITS OF ANY MAKE, VTM UNITS, MTM UNITS AND PLASTIC QTY 500000 NOS	16.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
286.	TATA MEDICAL AND DIAGNOSTICS LIMITED	HQRXEXLAPPLY0 0164048AM22	TataMD CRISPR Cas9 Based In Vitro Diagnostic Kit Package: 1,000,000 tests (1000 Kits)	16.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
287.	TATA MEDICAL AND DIAGNOSTICS LIMITED	HQRXEXLAPPLY0 0164050AM22	SARS-CoV-2 TataMD CHECK CRISPR Kit 1.0-15ul MM (HSN CODE 38220019) Shipped in Packs of 1000/5000 test units per kit Qty : 1500000kgs, 2nd ITEM IS Viral Transport Medium (VTM) for diagnosis and RNA Extraction Kits for Diagnostics Qty: 1500000kgs	16.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
288.	ORIGIN DIAGNOSTICS AND RESEARCH	HQRXEXLAPPLY0 0164075AM22	VTM Kits	16.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
289.	TATA MEDICAL AND DIAGNOSTICS LIMITED	HQRXEXLAPPLY0 0164196AM22	RNA Extraction Kit (Custom-made Himedia Kit/Thermo Fisscher for Tata MD CHECK QTY.1500000 NOS, SECOND ITEM IS Viral Transport Medium (VTM) kits Qty. 1500000 nos	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
290.	TARSONS PRODUCTS PVT LTD	HQRXEXLAPPLY0 0164308AM22	CRYOGENIC VIAL-30 lac in Nos & Centrifuge Tube 15ML-50 lacs in Nos	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
291.	BIOGENEX LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0 0164374AM22	1. RT-PCR Kits (Covid/Non-covid) or its component elements 2. VTM Kits or its component elements	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
292.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY0 0164375AM22	1. MAVERICK NUCLEIC ACID EXTRACTION KIT 100 RXN PER PACK CAT NO. EC00001 (QTY. 2000000) 2. PATHODETECT COVID 19 QUALITATIVE RTPCR KIT 100 RXN PER PACK	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

			CAT NO. PCOVS 100 (QTY. 2000000)		
293.	ABBES BIOTECH	HQRXEXLAPPLYO 0164386AM22	Abigen Viral RNA spin column mini prep kit (Evaluation Sample Kit) (from PO)	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
294.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0164433AM22	1.PCOVSE25 PATHO DETECT COVID 19 EXTRACTION KIT VARIABLE FORMATS AND PACK SIZE (QTY. 4000000) 2. PCOVS 25 PATHODETECT COVID 19 QUALITATIVE PCR KIT VARIABLE FORMATS AND PACK SIZE (QTY. 4000000)	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
295.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0164488AM22	PCOVS100 PATHODETECT COVID 19 QUALITATIVE RTPCR KIT VARIABLE FORMAT PACK SIZE 32 RXN 100 RXN OR 100X4 =400	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
296.	BIO BHARATI LIFE SCIENCE PRIVATE LIMITED	HQRXEXLAPPLYO 0164525AM22	DNA and Protein ladders and Enzymes	17.08.2021	Rejected due to submission of Invalid proof of manufacturing.
297.	ALCHEM DIAGNOSTIC S	HQRXEXLAPPLYO 0164577AM22	Viral Transport Media(VTM) Kit	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
298.	Genes 2Me Pvt. Limited	HQRXEXLAPPLYO 0164611AM22	Diagnostic Kits and their components/ Laboratory reagents	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
299.	G N LAKSHMAN	HQRXEXLAPPLYO 0164612AM22	1. RNA extraction kits 2. Rtpcr kits	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
300.	DSS IMAGETECH PRIVATE LIMITED	HQRXEXLAPPLYO 0164613AM22	Universal DNA Extraction Kit (100Rxn) / Bos Taurus Detection Kit (100Rxn) / A1/A2 Identification Kit (100 Rxn) / Bubalus Bubalis Detection Kit (100 Rxn)	17.08.2021	Rejected due to submission of Invalid proof of manufacturing.
301.	MERIL DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0164664AM22	1. Meril COVID-19 One-step RT-PCR Kits (96 Tests) /Meril RNA Extraction Kit Column Based 2. Meril Viral Transport Medium Kits (50 Tests)	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
302.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0164688AM22	PCOVSE25 PATHODETECT COVID 19 EXTRACTION KIT VARIABLE FORMAT PACK SIZE 32 RXN 100 RXN OR 100X4	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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303.	HIMEDIA LABORATOR IES PRIVATE LIMITED	HQRXEXLAPPLYO 0164719AM22	VTM KITS or its component elements / RNA EXTRACTION KIT or its component elements / RT- PCR KIT (COVID/ NON COVID) or its component elements	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
304.	INVITROGEN BIOSERVICE S INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0164909AM22	1. COVID-19 RT- PCR KITS 200 RXN 2. COVID-19 RT- PCR KITS 500 RXN	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
305.	INVITROGEN BIOSERVICE S INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0164910AM22	1. TAQPATH COVID?19?ASY?KIT 1000 2. TAQPATH COVID?19 CONTROL- RTPCR as per clarification provided	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
306.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164916AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
307.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164917AM22	RNA EXTRACTION KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
308.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164919AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
309.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164920AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
310.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164922AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
311.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164923AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
312.	INVITROGEN BIOSERVICE S INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0164926AM22	1. MVP II BINDING BEADS 2000 RXNS -10000 2. MAGMAX VRL/PATHGN BINDING SOLN 2000 RXN-10000 3. MAGMAX PROTEINASE K 2000 RXNS-10000	17.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
313.	D G ENTERPRISE	HQRXEXLAPPLYO 0164927AM22	RT-PCR Kits (COVID / Non- COVID)	17.08.2021	Rejected due to submission of Invalid proof of manufacturing.
314.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164941AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
315.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164942AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman

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					EFC has approved the case on Post facto basis
316.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164943AM22	RNA EXTRACTION KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC
317.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164944AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	EFC has approved the case on Post facto basis
318.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164945AM22	RNA EXTRACTION KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC
319.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164946AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	EFC has approved the case on Post facto basis
320.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164947AM22	RNA EXTRACTION KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC
321.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164948AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	EFC has approved the case on Post facto basis
322.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164949AM22	RNA EXTRACTION KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC
323.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164950AM22	RT PCR MOLECULAR DIAGNOSTIC KITS	18.08.2021	EFC has approved the case on Post facto basis
324.	KILPEST INDIA LIMITED	HQRXEXLAPPLYO 0164951AM22	RNA EXTRACTION KITS	18.08.2021	Based on the criteria mentioned in Trade Notice No. 15/2020-21 dated 09.08.2021, license was issued to the firm with the approval of Chairman EFC
					EFC has approved the case on Post facto basis
Rapid Antigen Test Kits					
325.	STRUMED SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173746AM22	RAPID ANTIGEN TEST KIT	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
326.	TRIVITRON HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLYO 0173718AM22	COVID ANTIGEN RAPID TEST KIT	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
327.	BIOGENEX LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLYO 0173688AM22	RAPID DIAGNOSTIC KITS	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
328.	CIPLA LIMITED	HQRXEXLAPPLYO 0173AM22	Sure Status Covid-19 Antigen Card Test Kit	30.08.2021	Rejected due to non submission of required documents.
329.	Nulife	HQRXEXLAPPLYO 0173572AM22	AdCheck (Covid-19 SARS- CoV-2) Antigen Rapid Test Kit with Components also- 25 individually	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021

			packed cassette, 25 Nasopharyngeal swab, Three extraction buffer bottle, 25 extra tubes.		
330.	Genes 2MePvt. Limited	HQRXEXLAPPLY0173569AM22	COVID-19 Rapid Antigen Testing Kits	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
331.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY0173566AM22	MDSC01COVISELF TMC COVID 19 RAPID ANTIGEN TEST SELF TEST KIT 1 TEST PER PACK (QTY. 4000000 NOS.) 2. CVGC25PATHOCAT CH COVID 19 ANTIGEN KIT 25 TEST PER PACK (QTY. 160000 NOS.)	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
332.	TATA MEDICAL AND DIAGNOSTICS LIMITED	HQRXEXLAPPLY0173561AM22	Professional Use Rapid Antigen Test : Tata MD CHECK Ag Pro-COVID-19 Rapid Antigen Card Test Qty.30,00,000.00, Second item is Tata MD CHECK Ag Pro Plus-COVID-19 Rapid Antigen Card Test Qty.30,00,000.00, Third item SELF TEST- RAPID ANTIGEN TEST : Tata MD CHECK COVID -19 Self-test Nasal Qty.30,00,000.00, Tata MD CHECK COVID-19, Self test Nasal Plus Quantity 30,00,000.00, Tata MD CHECK COVID 19 Self test Saliva Plus Quantity 30,00,000	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
333.	MEDZOME LIFE SCIENCEZ PRIVATE LIMITED	HQRXEXLAPPLY0173558AM22	Covid 19 Rapid Antigen Testing Kit	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
334.	BIOLAB DIAGNOSTICS [I] PVT LTD	HQRXEXLAPPLY0173541AM22	Rapid Antigen Test for Covid-19	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
335.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY0173519AM22	1. MDSC01 COVISELF TMC COVID 19 ANTIGEN TEST SELF TEST KIT (QTY. 2000000 NOS.) 2. CVGC25 PATHOCAT CH COVID 19 ANTIGEN KIT 25 TEST PER PACK (QTY. 80000 NOS.)	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
336.	OSCAR MEDICARE PRIVATE LIMITED	HQRXEXLAPPLY0173510AM22	COVID-19 RAPID ANTIGEN TEST	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021

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337.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173475AM22	PATHO CATCH COVID 19 ANTIGEN TEST KIT	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
338.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173448AM22	COVISELF TM COVID 19 RAPID ANTIGEN (SELF TEST KIT)	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
339.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173409AM22	CVGC25PATHO CATCH COVID 19 ANTIGEN KIT 25 TEST PER PACK	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
340.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173401AM22	MDSC01COVISELF TM COVID 19 RAPID ANTIGEN TEST (SELF TEST KIT) 1 TEST PER PACK	30.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
341.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173332AM22	CVGC25PATHOCAT CHCOVID 19 ANTIGEN KIT	28.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
342.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173324AM22	MDSC01COVISELF TM COVID 19 RAPID ANTIGEN TEST (SELF TEST KIT) 1 TEST PER PACK	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
343.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173318AM22	CVGC25PATHOCAT CHCOVID 19 ANTIGEN KIT 25 TESTS PER PACK	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
344.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173317AM22	MDSC01COVISELF TM COVID 19 RAPID ANTIGEN TEST (SELF TEST KIT) 1 TEST PER PACK	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
345.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 017316AM22	MDSC01PATHOCA TCHCOVID 19 ANTIGEN TEST KIT 25 TESTS PER PACK	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
346.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173310AM22	MDSC01COVISELF COVID 19 ANTIGEN SELF TEST KIT	28.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
347.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173305AM22	PATHO CATCH COVID 19 ANTIGEN KIT CAT NO. CVGC25	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
348.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173302AM22	COVISELF TM COVID 19 RAPID ANTIGEN TEST KIT (SELF TEST KIT) CAT MDSC01	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
349.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173270AM22	CVGC25PATHOCAT CHCOVID 19 ANTIGEN KIT	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
350.	REGA INTERNATIO NAL EXPORTS LLP	HQRXEXLAPPLYO 0173267AM22	Covid -19 25T - AG - SD BIOS	29.08.2021	Rejected due to non submission of required documents.
351.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173124AM22	MDSC01COVISELF COVID 19 RAPID ANTIGEN SELF TEST KIT	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
352.	MERIL DIAGNOSTIC S PRIVATE	HQRXEXLAPPLYO 0173112AM22	COVID-19 Rapid Antigen Testing Kits Covifind /	28.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021

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353.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173109AM22	MDSC01PATHOCA TCHCOVID 19 ANTIGEN TEST KIT 25 TESTS PER PACK	28.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
354.	MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLYO 0173310AM22	MDSC01COVISELF TM COVID 19 RAPID ANTIGEN TEST (SELF TEST KIT)	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021AM22
355.	BIOLAB DIAGNOSTIC S [I] PVT LTD	HQRXEXLAPPLYO 0173097AM22	Covid-19 Rapid Antigen Test Kits	28.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
356.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0170247AM22	SURE STATUS COVID 19 ANTIGEN CARD TEST	25.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
357.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0170AM22	SURE STATUS COVID 19 ANTIGEN CARD TEST	25.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
358.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0170228AM22	SURE STATUS COVID 19 ANTIGEN CARD TEST	25.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
359.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0170048AM22	COVID 19 ANTIGEN CARD TEST	25.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
360.	CIPLA LIMITED	HQRXEXLAPPLYO 0169608AM22	Sure Status Covid- 19 Antigen Card Test Kit	24.08.2021	Rejected due to non submission of required documents.
361.	CIPLA LIMITED	HQRXEXLAPPLYO 0169607AM22	Sure Status Covid- 19 Antigen Card Test Kit	24.08.2021	Rejected due to non submission of required documents.
362.	CIPLA LIMITED	HQRXEXLAPPLYO 0169605AM22	Sure Status Covid- 19 Antigen Card Test Kit	24.08.2021	Rejected due to non submission of required documents.
363.	CIPLA LIMITED	HQRXEXLAPPLYO 0169603AM22	Sure Status Covid- 19 Antigen Card Test Kit	24.08.2021	Rejected due to non submission of required documents.
364.	TULIP DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0169544AM22	CoviRAT Device - 25 Tests (Rapid Test for detection of SARS-CoV-2 Antigen in Human Nasopharyngeal Swab specimens)	29.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
365.	TULIP DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0169178AM22	CoviRAT Device - 25 Tests (Rapid Test for detection of SARS-CoV-2 Antigen in Human Nasopharyngeal Swab specimens)	24.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
366.	SONANISHI MPEX PRIVATE LIMITED	HQRXEXLAPPLYO 0169046AM22	Rapid Antigen Test Kits For Covid-19	23.08.2021	Rejected due to non submission of required documents.
367.	SONANISHI MPEX PRIVATE LIMITED	HQRXEXLAPPLYO 0169043AM22	Rapid Antigen Test Kits For Covid-19	23.08.2021	Rejected due to non submission of required documents.
368.	TULIP DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0168888AM22	CoviRAT Device - 25 Tests (Rapid Test for detection of SARS-CoV-2 Antigen in Human Nasopharyngeal Swab specimens)	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
369.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
370.	PREMIER	HQRXEXLAPPLYO	COVID 19 ANTIGEN	23.08.2021	Approved on the basis of criteria mentioned in

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	MEDICAL CORPORATI ON PRIVATE LIMITED	0168707AM22	CARD TEST		Trade Notice No. 16/2020-21 dated 17.08.2021
371.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168699AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
372.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168684AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
373.	TULIP DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0168677AM22	CoviRAT Device - 25 Tests (Rapid Test for detection of SARS-CoV-2 Antigen in Human Nasopharyngeal Swab specimens	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
374.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168673AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
375.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168667AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
376.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168660AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
377.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168646AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
378.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168629AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
379.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168621AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
380.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168604AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
381.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168601AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
382.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168583AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
383.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLYO 0168574AM22	COVID 19 ANTIGEN CARD TEST	23.08.2021	Rejected due to non submission of required documents.
384.	TULIP DIAGNOSTIC S PRIVATE LIMITED	HQRXEXLAPPLYO 0169390AM22	PerkinElmer Covid- 19 Antigen Test Device (NS, NP) - 25T (Rapid Test for detection of SARS- CoV-2 Antigen in Human Nasal Swab	24.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021

			(NS) and nasopharyngeal (NP) swab specimens)		
385.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLY0 0167846AM22	SURE STATUS COVID 19 ANTIGEN CARD TEST	21.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
386.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLY0 0167591AM22	SURE STATUS COVID 19 ANTIGEN CARD TEST	21.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021
387.	PREMIER MEDICAL CORPORATI ON PRIVATE LIMITED	HQRXEXLAPPLY0 0167094AM22	COVID 19 ANTIGEN CARD TESTQ	20.08.2021	Approved on the basis of criteria mentioned in Trade Notice No. 16/2020-21 dated 17.08.2021

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
